SUPREME COURT OF INDIA

New Delhi, Dated: 25th July 2020

CIRCULAR

It is notified for information of all concerned that Hon'ble the Chief Justice of India has been pleased to direct release of iOS version of Official Mobile App of the Supreme Court of India through Apple App Store, which works both on iPhones and iPads. It can be downloaded from the link provided on the Supreme Court official website (http://sci.gov.in) or directly from app store with following link:

https://apps.apple.com/in/app/supreme-court-of-india/id1523266644

It is a free downloadable App which provides useful up-to-date information of Pending and Decided cases of Supreme Court. Two different Dashboards viz general information for Litigants/public and personalized information for Advocates–on-record are made available where they can download or share the status links of searched contents. Search Options include various Cause Lists, Case Status, Daily Orders, Judgments, Latest Updates, Office Reports, Circulars, Rules, Display Board System and many more. The user can select his preferred language from the menu option of 5 nos. of available vernacular languages (Hindi, Marathi, Telugu, Tamil and Kannada) with the default English version. The app not only provides the current status of searched cases along with judgments in vernacular languages (wherever available) but also facilitates Advocates-on-record to add/remove cases into their account which they wish to follow. Regular update notification and case alters are available on this Mobile Application.

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Registrar [Computer Cell]

To:-
       All Concerned.